

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.07.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--------------------------------------|--|-------------------------------|---|
| 1. | Competition App. (AT) No. 24 of 2022 | Naresh Kumar Dasari Vs. Competition Commission of India With | Rustum S. Chauhan | Shama Nargis Febin M Varghese Robin Ratnakar David |
| 2. | Competition App. (AT) No. 26 of 2022 | Macromedia Digital Imaging Pvt. Ltd. Vs. Competition Commission of India & Anr. | Nithin Chowdary Pavuluri | Shama Nargis Febin M Varghese |

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**